

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No.462 of 2016 In
DFR No.2443 of 2016 &
IA No. 555 & 602 of 2016**

Dated: 1st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

**K. D. Choudhary, CMD
Punjab State Power Corporation Ltd. ...Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Praveen Kumar for R-2

ORDER

**IA Nos. 462, 555 & 602 of 2016
(*Appls. for condonation of delay & stay*)**

List these applications on **19.12.2016.** Interim order to continue till then.

**(I.J.Kapoor)
Technical Member**

Ts/kt

**(Justice Ranjana P. Desai)
Chairperson**